

CCA No. 120/05
OA No. 665/04

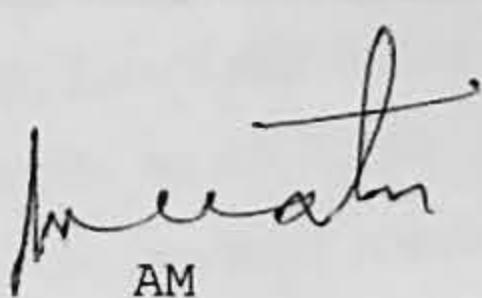
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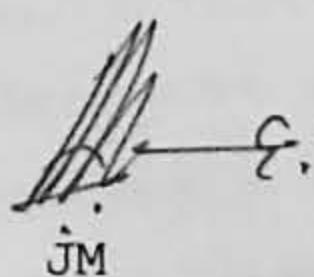
Hon'ble Mr. Ashok S Karamadi, JM
Hon'ble Mr. P.K. Chatterji, AM

Sri O.P. Gupta learned counsel for the applicant and Sri D. Tiwari brief holder of Sri A.K. Pandey learned counsel for the respondents.

Respondents' counsel brought to our notice that the compliance of the order dated 25.01.2007 by letter dated 07.05.2007 the appointment to the applicant was issued and he has joined on 27.04.2007. Therefore, the contempt petition does not survive and accordingly dismissed. Notices issued to the respondents are discharged.

Copy of the compliance report is taken on record.


AM


JM

/pc/